NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.12.2017.

15-1 .2018

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.5/BB/18	-	Admission	252(3)	Suvee Impex Pvt Ltd Vs roc

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

Petitioner

SIGNATURE

1 J. Cudharshous

J SUDHARSHAM PETFTIONER

814.012088P

080-41210189

ORDER

PCS for Petitioner is present. He reported that additional information called for by the Registry has been submitted. ROC has already filed his report. Heard PCS. List it for orders on 22.01.2018.

Member (T)

Member (J)